Election Matter
Urgent

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
******

New Delhi the 4th October, 2019

To,
All Chief Commissioners/Director Generals in CBIC.

Subject: General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections-Deployment of Expenditure Observers-Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECL/DO/EEM/Exp. Obs./EEPS/2019/Vol.II dated 04.10.2019 on the subject cited above and to inform that the Election Commission of India has appointed 5 IRS (C&CE) Officers as Expenditure Observers in General Elections to Maharashtra Legislative Assembly, 2019 and some bye-elections, 2019.

2. The Chief Commissioners/Director Generals are requested that the officers under their control, appointed as Expenditure Observers in Maharashtra Assembly Election, may be instructed to reach the Constituency/District Hq. Assigned to them on 07.10.2019 and Expenditure Observers deployed in bye-elections, may be instructed to reach the Constituency/District Hq. Assigned to them on 05.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any. The list of 5 IRS(C&CE) Officers appointed as Expenditure Observers is also enclosed.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. As above (2 pages)
Copy to:
The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 4th October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections - Deployment of Expenditure Observers - Reg.

Sir,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 30.09.2019 and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints the following 05 IRS(C&CE) officers as Expenditure Observers in General Election to Maharashtra Assembly Election and bye-elections, 2019 as under:-

General Election to Maharashtra Legislative Assembly, 2019:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>State</th>
<th>No. of ACs</th>
<th>District</th>
<th>Name of Expenditure Observer</th>
<th>IRS(C&amp;CE):</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Maharashtra</td>
<td>AC nos. 15 &amp; 16</td>
<td>Jalgaon</td>
<td>Prashant Kumar</td>
<td>R-22246</td>
</tr>
</tbody>
</table>

Bye-elections, 2019:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>State</th>
<th>No. &amp; Name of AC</th>
<th>District</th>
<th>Name of Expenditure Observer</th>
<th>IRS(C&amp;CE):</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Bihar</td>
<td>76-Simir Bakhtiarpur AC</td>
<td>Saharsa</td>
<td>Tagadi Manjunath</td>
<td>R-22243</td>
</tr>
<tr>
<td>2</td>
<td>Kerala</td>
<td>1-Manjeshwar AC</td>
<td>Kasaragod</td>
<td>Kamal Kartik K</td>
<td>R-25494</td>
</tr>
<tr>
<td>3</td>
<td>Gujarat</td>
<td>16-Radhanpur AC</td>
<td>Patan</td>
<td>Ashok Chougule</td>
<td>R-21668</td>
</tr>
<tr>
<td>4</td>
<td>Odisha</td>
<td>2-Bijepur AC</td>
<td>Bargarh</td>
<td>Pauzakhman Nigalite</td>
<td>R-21596</td>
</tr>
</tbody>
</table>

2. Appointment letters in respect of above mentioned Expenditure Observers are being forwarded herewith with the request to intimate the Expenditure Observer deployed in Maharashtra Assembly Election to reach the Constituency/District Hq. assigned to him on 07.10.2019 and the Expenditure Observers deployed in bye-elections on 05.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY
Copy forwarded to:-

1. The Chief Electoral Officers of Maharashtra, Bihar, Kerala, Odisha and Gujarat for information and necessary action. (By Speed Post/e-mail)

2. Expenditure Observer deployed in Maharashtra Assembly Election, 2019 with the request to reach the Constituency/District Hq. assigned to him on 07.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any. (e-mail)

3. Expenditure Observers deployed in bye-elections with the request to reach the Constituency/District Hq. assigned to them on 05.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any. (e-mail)

(RAJAN JAIN)
UNDER SECRETARY